

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Customs Appeal No. 10393 of 2023- DB

(Arising out of OIO-AHM-CUSTM-000-COM-034-35-22-23 dated 07/03/2023 passed by Commissioner of Customs- Ahmedabad)

SHRI HITESH A PATNI

.....Appellant

G Card Holder and Authorised Person of Ms Nexus Logistics
511-512 Samanvay Silver, beside Hotel Royal Orchid,
Mujmahuda Circle, Vadodara, Gujarat- 390020

VERSUS

COMMISSIONER OF CUSTOMS – AHMEDABAD

.....Respondent

Office of The Pr. Commissioner of Customs,
1st Floor, Customs House, Opposite Old High Court,
Navrangpura, Ahmedabad, Gujarat- 380009

APPEARANCE:

Shri Saurabh Dixit Advocate & Shri Vikas Mehta Consultant for the Appellant
Shri Sanjay Kumar, Superintendent (AR), for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 26.04.2024
DATE OF DECISION: 18.06.2024

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10389 of 2023.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**